

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION No. 1003  
TO BE ANSWERED ON 02.12.2024**

**National Sports Governance Bill, 2024**

**1003. SHRI ANURAG SINGH THAKUR:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) the details of the specific provisions introduced in the National Sports Governance Bill, 2024 aimed at promoting inclusivity and support for differently-abled athletes;**

**(b) the number of differently-abled sportspersons who have received assistance from the Government in the past five years, categorized by type of support such as training, financial aid, and international exposure;**

**(c) the measures being implemented to ensure that these athletes have equitable access to facilities, coaching, and competitive opportunities at national and international levels; and**

**(d) the manner in which these initiatives align with the Government's commitment to fostering an inclusive sports environment and enhancing the performance of differently-abled athletes on global platforms?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(DR. MANSUKH MANDAVIYA)**

**(a) The (draft) National Sports Governance Bill 2024 has been placed in public domain for inviting comments/ suggestions of public and the stakeholders, as part of pre-legislative consultation process, and can be accessed at**

**<https://yas.nic.in/sites/default/files/Draft%20National%20Sports%20Governance%20Bill%20-2024.pdf>.**

**The bill provides for the development and promotion of sports, welfare measures for sportspersons (including Paralympic sportspersons), ethical practices in sports, through good governance practices. Further, section 4 of the bill addresses the establishment and recognition of the National Paralympic Committee (NPC), a body exclusively for the paralympic sportspersons. Additionally, Chapter VI, which pertains to the Athlete Commission, has been included to represent the views and opinions of athletes and ensure their voices are heard within the NPC.**

**(b) Under the Assistance to National Sports Federations (NSFs) scheme, athletes selected for international competitions are provided with all requisite facilities for their preparations including wholesome nutritious diet, food supplements, equipment support, state-of-the-art infrastructure, lodging, travelling facilities, services of reputed Indian and Foreign Coaches/supporting staff, scientific & medical support, sports kit, etc. Besides regular international competitions and pathway events, sportspersons supported towards the participation in the mega sporting events, in the last 5 years, are as under:**

<b>S. No.</b>	<b>Event</b>	<b>No. of sportspersons</b>
<b>1</b>	<b>Special Olympics World Summer Games 2019</b>	<b>289</b>
<b>2</b>	<b>Tokyo Paralympics 2020</b>	<b>54</b>
<b>3</b>	<b>Deaflympics, 2021</b>	<b>65</b>
<b>4</b>	<b>Commonwealth Games 2022</b>	<b>16</b>
<b>5</b>	<b>Para Asian Games 2022</b>	<b>303</b>

<b>6</b>	<b>Special Olympics World Summer Games 2023</b>	<b>198</b>
<b>7</b>	<b>Paris Paralympics 2024</b>	<b>84</b>

**Apart from this, under Target Olympic Podium Scheme (TOPS), talented athletes are being selected and provided Financial Assistance like Out of Pocket Allowances, equipment support, coaches etc. A total of 158 differently-abled sportspersons have been supported in the last 5 years.**

**(c) & (d) The para-athletes are provided all requisite facilities at par with other sportspersons, besides their special needs. Indian para-athletes are being supported under various Schemes of this Ministry and Sports Authority of India (SAI). Also, all the SAI Stadiums and training centres have been made disabled-friendly and up-gradation of the same is carried out from time to time to ensure comfort of specially-abled athletes.**

**Additionally, para sports have been placed in the “Priority” category for financial assistance by the Government, and all the requisite assistance is provided for training and competitive exposure of the para athletes, at national and international level, as per the norms laid down for this purpose.**

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